Central Administrative Tribunal Principal Bench

CP No.249/2016 In OA No.120/2016

New Delhi this the 22nd day of August, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Dr. B.K. Sinha, Member (A)

Shri Chandra Mohan (Aged about 43 years) S/o Shri Ram Niwas R/o Room No.16/2006, Type-I Prem Nagar, Tyag Raj Stadium Delhi – 110 003 Working as Staff Nurse.

....Petitioner

(By Advocate: Shri T.D.Yadav)

VERSUS

- Shri D.C.Josi
 Director (CGHS)
 Ministry of Health & Family Welfare
 545, Nirman Bhawan, New Delhi.
- Dr. Pradeep Kumar
 Additional Director
 (HQ) CGHS
 Ministry of Health & Family Welfare
 Sector 12, R.K.Puram
 New Delhi 110 022.

.... Respondents

(By Advocate: Ms. Geetanjali Sharma)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

This Contempt Petition is filed alleging non-implementation of the order of this Tribunal dated 18.11.2016 in OA No.120/2016 where under this Tribunal directed the respondents to consider the representation of the applicant by passing a reasoned and speaking order thereon.

2. The learned counsel for the respondents vide their compliance affidavit while enclosing the speaking order dated 25.04.2016 submitted

that they have fully complied with the order of this Tribunal and, accordingly, passed a reasoned and speaking after considering the representation of the applicant.

3. In the circumstances and in view of the substantial compliance of the order of this Tribunal, the CP is closed. Notices issued to the respondents are discharged. No costs.

(Dr. Birendra Kumar Sinha) Member (A) (V. Ajay Kumar) Member (J)

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